

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JAISANSHU MEDICARE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	JAISANSHU MEDICARE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	10.01.2018
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi II
4.	Corporate Identity No. of corporate debtor	U74999DL2018PTC328226
5.	Address of the registered office and principal office (if any) of corporate debtor	1. Plot No 63, SF BLK A, Kh No 903, Gulab Bagh, Uttam Nagar, New Nawada Metro station, New Delhi- 110059 2. Flat No C-4, Shree Ram Apartment, Ram Nagar, Haridwar, Roorkee- 247661, Uttarakhand. 3. Khasra No 32, Shiv Ganga Industrial Estate, Lakeshwari Bhagwanpur, Roorkee, Haridwar- 247661, Uttarakhand
6.	Insolvency commencement date in respect of corporate debtor	30.06.2026(copy of order received on 15.07.2026)
7.	Estimated date of closure of insolvency resolution process	27.12.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name : Alok Kaushik IBBI Reg No : IBBI/IPA-002/IP-N00253/2017-18/10767
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address : G-105, Sai Baba Apartments, Sector-9, Rohini, Delhi- 110085 Email :alok_kaush@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address : B-124, North Ex Mall, Sector-9, Rohini, Delhi- 110085 Email : cirp.jaisanshu@gmail.com
11.	Last date for submission of claims	31.07.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : https://ibbi.gov.in/home/downloads Physical Address : Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **JAISANSHU MEDICARE PRIVATE LIMITED** on 30.06.2026 (copy of order received on 15.07.2026).

The creditors of **JAISANSHU MEDICARE PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **31.07.2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA- **Not Applicable**.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 16.07.2026

Sd/-

Place : Delhi

Thanks and Regards

Alok Kaushik

Interim Resolution Professional

In the matter of Jaisanshu Medicare Private Limited

Regn No : IBBI/IPA-002/IP-N00253/2017-18/10767

Registered Address and Email ID with IBBI

G-105, Sai Baba Apartments, Sector-9, Rohini, Delhi- 110085

Email : alok_kaush@yahoo.com

AFA Valid upto : 31.12.2026

Process specific address for correspondence :

B-124, North Ex Mall, Sector – 9, Rohini, Delhi- 110085

Email id for correspondence : cirp.jaisanshu@gmail.com

